

13.02 hrs.

PAPERS LAID ON THE TABLE

Annual Report of and Review by the Government on the working of the Himalayan Mountaineering Institute, Darjeeling etc.

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of Shri Sharad Pawar, I beg to lay on the Table—

- (1) A copy of the Coast Guard Director-General Recruitment Rules, 1990 (Hindi and English versions) published in Notification No. S.R.O. 69 in Gazette of India dated the 23rd March, 1991 under subsection (3) of section 123 of the Coast Guard Act, 1978 [Placed in library See No. LT-624/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 1989-90.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-625/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1989-90.
- (ii) a copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering Uttarkashi for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1989-90.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT. 626/91]

Railway Passengers Amendment Rules, 1991 etc.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): I beg to lay on the Table a copy of the Railway Passengers (Cancellation of Tickets and Refund of Fares) Amendment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 551 (E) in Gazette of India dated the 29th August, 1991 under section 199 of the Railways Act, 1989. [Placed in Library See No. LT-627/91]

[*Translation*]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Mr. Speaker, Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-628/91]
- (ii) Amendments to the Canara Bank (Officers') Service (Amendment) Regulation, 1979 published in Notification No. PWPM:1512:71:RAO in Gazette of India dated the 26th January, 1991. [Placed in Library See No. LT-630/91]
- (iii) The Bank of Maharashtra Officers' Service Amendment Regulations, 1989 published in Notification No. Advt. III/IV/F. 178/90-91 in Gazette of India dated the 1st September, 1990. [Placed in Library See No. LT-631/91]
- (2) A copy of the Corporation Bank (Officers') service (Amendment) Regulations, 1989 (Hindi and English versions) published in Notification No. HRD/G/58821/010/90 in Gazette of India dated the 20th April, 1991 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980. [Placed in Library See No. LT-632/91]

Notification under Banking Companies Act, 1970 etc.

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI DALBIR
SINGH): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of undertakings) Act, 1970:-
- (i) Amendments to the Canara Bank (Officers') Service (Amendment) Regulations, 1979 published in Notification No. PWPM: 2929:71:RAO in Gazette of India dated the 20th April, 1991. [Placed in Library See No. LT-629/91]
- (3) A copy of the following Notifications (Hindi and English versions) under sub-section (3) of section 48, of the Life Insurance Corporation Act, 1956:-
- (i) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of terms and conditions of service) Amendment Rules, 1991 published in Notification No. G.S.R. 338(E) in Gazette of India dated the 11th July, 1991.